

[GRANT OF PERMANENT SIGNATURE OF PERMITS TO BUSES PLYING BETWEEN TWO OR MORE STATES

300. SHRI B. N. BHARGAVA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state whether Government propose to lay down certain conditions governing the grant of permanent counter-signature of permits to buses which ply between two or more States and if so, what are those conditions?]

परिवहन तथा संचार मंत्रालय के राज्य-मंत्री (श्री राज बहादुर) : जी नहीं । अन्तप्रदेशीय मार्गों पर मोटर गाड़ियां संबंधित प्रदेश सरकारों द्वारा परस्पर तय किये गये समझौतों के आधार पर चलायी जाती हैं । भारत सरकार ने अन्तप्रदेशीय यातायात के विकास वह इसके समन्वय तथा इसे नियमित रूप से संचालित करने के लिये मोटर वेकिल्स एक्ट, १९३९ के ६३ए अनुच्छेद के अन्तर्गत एक अन्तप्रदेशीय परिवहन आयोग (इंटर स्टेट ट्रांसपोर्ट कमीशन) की स्थापना की है । यह आयोग प्रदेश सरकारों को अन्तप्रदेशीय सड़क परिवहन से संबन्ध रखने वाले विषयों पर सलाह देता है लेकिन परमिटों पर स्थायी हस्ताक्षर देने की जिम्मेदारी प्रदेश सरकारों के परिवहन अधिकारियों की है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): No, Sir. The operation of motor vehicles on inter-State routes is regulated in accordance with the reciprocal agreements entered into by the State Governments concerned. The Government of India have set up an Inter-State Transport Commission under Section 63-A of the Motor Vehicles Act, 1939 for the purpose of development, co-ordination and regulation of inter-State traffic. The Commission advises the State Gov-

ernments on matters relating to inter-State road traffic but the actual grant of countersignatures is the responsibility of the Transport Authorities set up by the State Governments.]

SUPPLY OF TELEPHONES IN AURANGABAD

301. SHRI BABA SAHEB SAVNE-KAR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the various complaints from the public and Government officers at Aurangabad to the effect that telephones have not been supplied to them; and

(b) if so, what steps have been taken or are proposed to be taken by Government to redress the grievances?

†[THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Government are aware that there is a waiting list for telephone connections at Aurangabad.

(b) Installation of a larger switchboard has been sanctioned and work is in hand.]

जूट की पैदावार

३०२. श्री नवाबसिंह चौहान : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) जूट की पैदावार के सम्बन्ध में मात्रात्मक आत्मनिर्भरता प्राप्त करने के अतिरिक्त क्या गुणात्मक आत्मनिर्भरता भी प्राप्त कर ली गयी है ; और

(ख) यदि उपरोक्त भाग 'क' का उत्तर 'ना' हो तो यह किन अंशों में प्राप्त की जा चुकी है और इसमें पूर्णता लाने के लिये क्या प्रयत्न किये जा रहे हैं ?